

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :25

CP NO.(IB) 220/ALD/2019,
CA NO. 30/2020

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MEKASTER FINLEASE LTD V/S SUNWORLD DEVELOPERS PVT LTD

SECTION : 7 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : MS. REEMA JAIN, SH. ANKUR DUGAR, ADVS.

COUNSEL FOR RESPONDENT : SH. ZAIN ABBAS, SH. VINAYAK MITHAL, SH. SAGAR MEHROTRA, ADVS.

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The matter was taken up today through Video Conferencing.

None present for the Applicant.

Sh. Sagar Mehrotra, Advocate for the Respondent and Sh. Varun Singh holding brief of Sh. Kartikeya Saran, Advocate for the Intervener are present through video conferencing.

Perusal of the earlier order of this Court dated 12.02.2021 shows that time was granted to the Respondent for filing reply to the Intervention Application which has been filed by the Intervener, but no ^{rejoinder} reply has been filed till date. Let the same be filed by the next date fixed.

Accordingly, put up in the week commencing 17th August, 2021 before the Regular Court/Video Conferencing.



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 19.07.2021

Typed by :
Md. Zaid
(Stenographer)